

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 118
(IB)-137(ND)2018
IA-2676/2021

IN THE MATTER OF:

Power2SME Pvt. Ltd

... **Applicant/Petitioner**

Versus

Uttam Strips Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 01.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

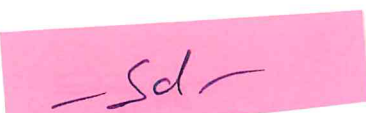
SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Mr. Ankur Mittal, Ms. Meera Murali, Ms. Aishwarya Pandey for Applicants/ Successful Resolution Applicant and Corporate Debtor

ORDER

IA-2676/2021: Issue notice upon the Respondent by all modes including the E-mail ID of the Respondent. Affidavit of service be filed within a week from today.

List the matter on 17.08.2021.


(L.N. GUPTA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)